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W.P(C)No. 356 OF 2004
ITEM No.11

Court No. 3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.356/2004 (FOR PREL. HEARING)

MAHARASHTRA ACADEMY, ENGG.&EDU.RESEARCH

Petitioner (s)

VERSUS

FEE FIXATION COMMITTEE & ORS.
(With Appln(s). for ex-Parte stay)
(With Office Report)

Respondent (s)

With

W.P(C)No.364/2004, 365/2004, 366/2004, 367/2004
(FOR PREL. HEARING)
(With appln.(s) for ex-Parte stay)

Date : 13/08/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. Rajeev Dhavan, Sr.Adv.
Mr. S.U.K. Sagar, Adv.
Ms. Bina Madhavan, Adv.
Mr. Avinash B. Avhad, Adv.
Ms. Pooja Nanekar, Adv.
for M/s. Lawyer's Knit & Co., Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Tag with S.L.P.(C) No.13771 of 2004.

(N. Annapurna)
Court Master

(V.P. Tyagi)
Court Master